

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH AT NEW DELHI

O.A. No. 1201/ 2024

In the matter of:

News item titled "Gurugram in Ward 16 Sewage overflow and Stray Cattle irk Locals" appearing in the Hindustan Times Dated 13.09.2024.


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Filed By:

Date: 23.01.2025

Place: Gurugram



Rahul Khurana, Advocate
Counsel for Respondent No.1

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News item titled "Gurugram in Ward 16 Sewage overflow and Stray Cattle irk Locals" appearing in the Hindustan Times Dated 13.09.2024.

**REPLY ON BEHALF OF RESPONDENT NO. 1 THROUGH
SANJEEV KUMAR, EXECUTIVE ENGINEER- VI,
MUNICIPAL CORPORATION GURUGRAM**

MOST RESPECTFULLY SHOWETH:

1. That present reply is being filed by Sanjeev Kumar, Executive-Engineer Division-VI, Municipal Corporation Gurugram (Respondent No.1) who is authorised and competent to file reply on behalf of Respondent No.1.
2. That news article raising the concern of sewage overflowing in Ward 16, has been registered as present Original Application and this Hon'ble Tribunal has sought response from respondents including the answering respondent.
3. That it is humbly submitted that area of Ward 16 comes under the Jurisdiction of Division VI, Municipal Corporation of Gurugram. The colony/area falling under Ward 16 are Arjun Colony, Idgah Colony,



Jyoti Park, Jyoti Park (East), Madanpuri, Nehru Lane, Pratap Nagar, Vijay Park and Manohar Nagar.

4. That it is humbly submitted that answering respondent is committed to address the complaint/issue concerning with the overflow of sewage. Whenever, any complaint is received to answering respondent in this regard, same is addressed through field staff. It is submitted that cleaning of chocked sewage line, repairing of man holes etc. are being done as per complaint received and as required at respective location from time to time. Some photographs of the months of July, August, September, 2024 are annexed herewith as **ANNEXURE-R/1**. It is further submitted that cleaning of sewerage lines in Ward 16 area was done in July 2024 by sucking the sludge through bucket machines from main holes. Photographs showing cleaning of sewerage lines in Ward 16 during July, 2024 are enclosed as **ANNEXURE-R/2 (Colly)**. To ensure continuous and uninterrupted cleaning system in Zone I, fresh Work Order dated 27.11.2024 has been awarded to hire Super-Sucker Machine and Jetting-cum-suction Machine for resolving day to day complaints related to sewerage system for 1 year in Zone I. Apart from it, Fresh work order dated 16.12.2024 has been awarded for Repair and maintenance of sewerage system in ward 16 alongwith other



wards falling under division 6 of Zone I. Any aggrieved person can call at toll free number 18001801817 for redressal of such Complaints.

5. That after receiving the order dated 30.09.2024 passed by this Hon'ble Tribunal on 21.11.2024, entire area of Ward 16 got checked by the concerned field staff to oversee the position of sewerage lines and found that no sewage in Ward 16 was overflowing.
6. That drinking water supply from Treatment Plant to booster is being done by the GMDA and from booster to end user, drinking water is being supplied by the answering respondent. During August, 2024 one complaint received regarding leakage in water supply pipeline and sewage line. The complaint was addressed by executing the repairing work. Photos of repairing work of water supply pipeline and sewage line are annexed as **ANNEXURE-R/3**. It is undertaken to address such complaint promptly, as and when received in future also.
7. That with regard to daily collection of fresh waste from households, it is humbly submitted that after termination of contract with the Ecogreen Company, fresh Work order dated 13.06.2024 was awarded to Bimalraj Outsourcing Pvt Ltd. for supply & Operation of Primary Collection vehicles and maintenance as well as transportation of MSW upto designated Secondary collection points of Zone I. This agency is collecting daily generated waste from ward 16. Similarly, fresh Work



fresh Work order dated 10.08.2024 was awarded to M/s S.K. Trading Co. for transportation of Municipal Solid Waste from Secondary collection points of Zones to Bandhwari site. The overall progress in entire Gurugram w.r.t. Solid Waste Management at micro level is under consideration of this Hon'ble Tribunal in OA No.172/2021.

In view of submissions made herein above, it is humbly submitted that answering respondent is committed for environmental compliances and undertakes to comply with the directions passed by this Hon'ble Tribunal.



Date: 22.01.2025
Place: Gurugram

Sanjeev Kumar
Executive Engineer Division-VI,
Municipal Corporation Gurugram

VERIFICATION:

Verified that the contents of para no.1 to 7 of the reply are true and correct to the best of my knowledge and information derived from the official record. Nothing material has been concealed therein.



Date: 22.01.2025
Place: Gurugram

Sanjeev Kumar
Executive Engineer Division-VI,
Municipal Corporation Gurugram

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AFFIDAVIT

I, Sanjeev Kumar, Executive Engineer-VI, Municipal Corporation, Gurugram aged about years do hereby solemnly affirm and state as under:

1. That I am authorized representative of the Respondent no. 1 in present case. I am well conversant with the facts and circumstances of the case therefore, I am competent to swear this affidavit.
2. That I have heard the contents of accompanying reply which has been drafted under my instructions.
3. That Annexures are true copy of their originals.



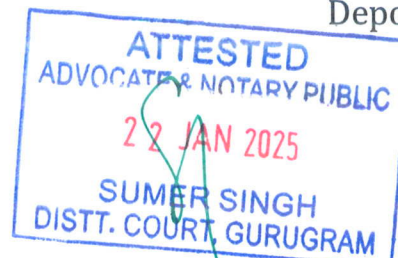
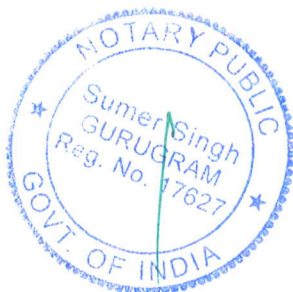
Deponent

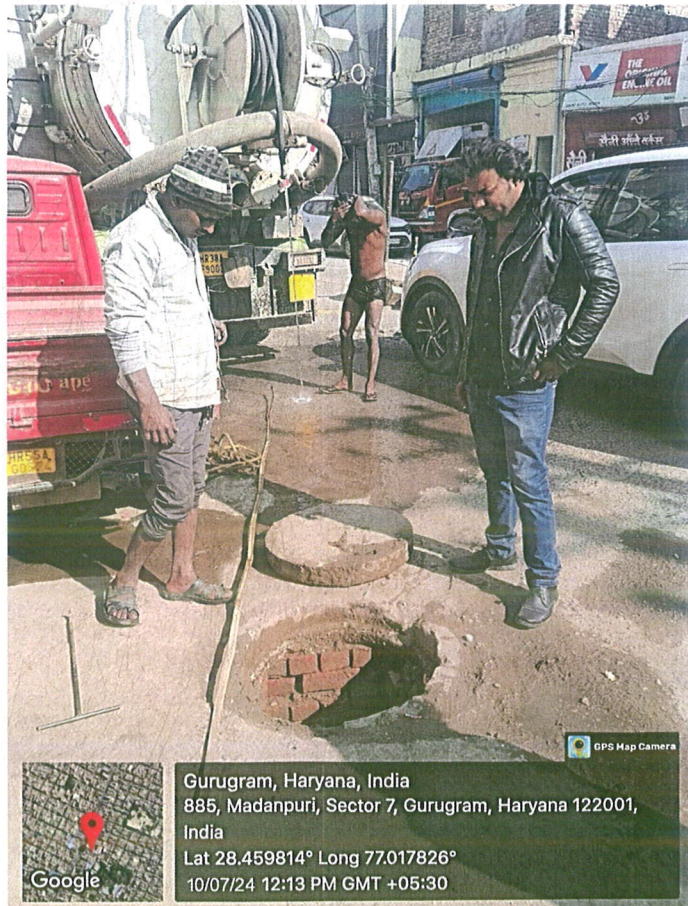
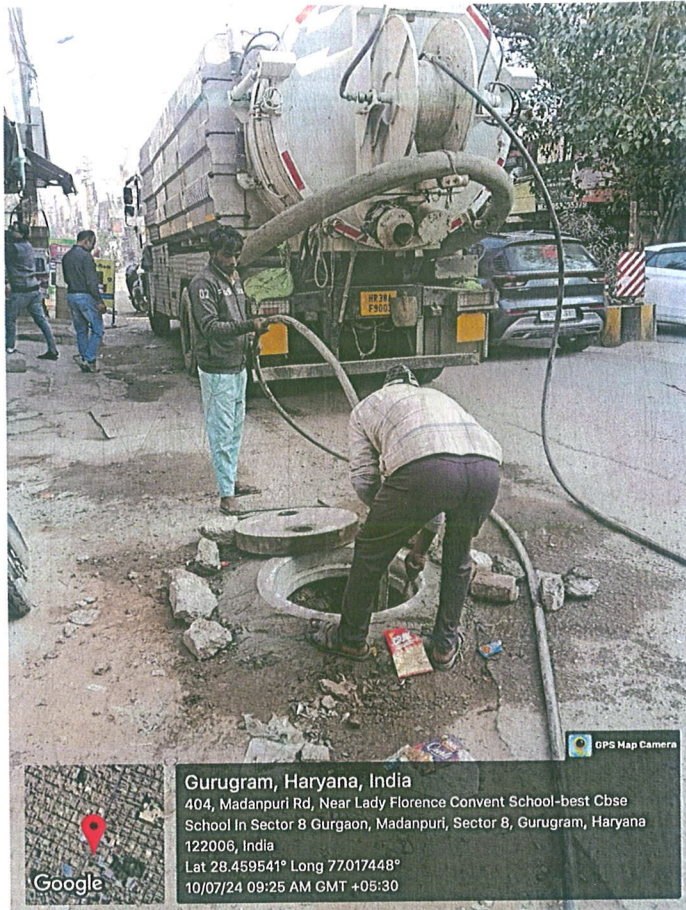
Verification:

Verified that the contents of affidavit are true and correct to my knowledge and on the bases of information derived from the official record which I believe to be true and no material fact has been concealed therein.



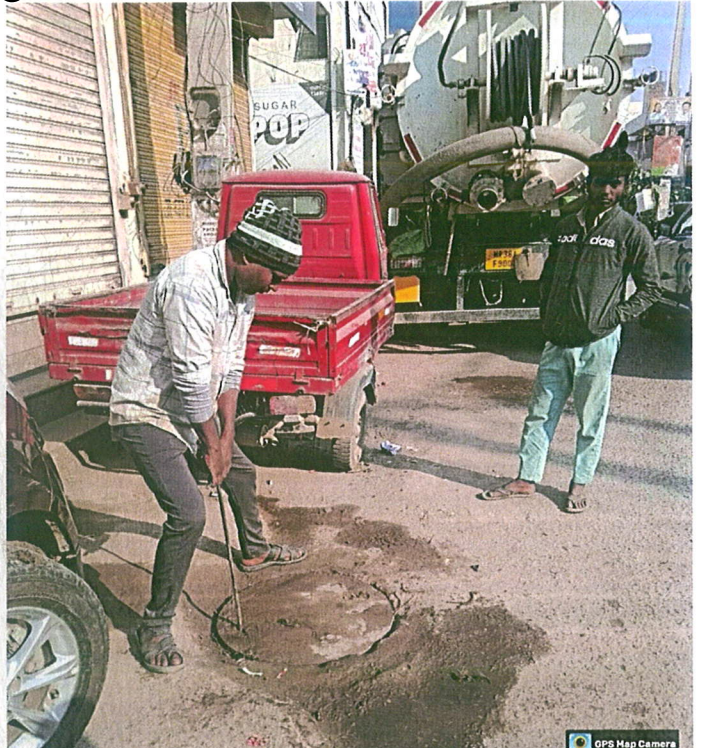
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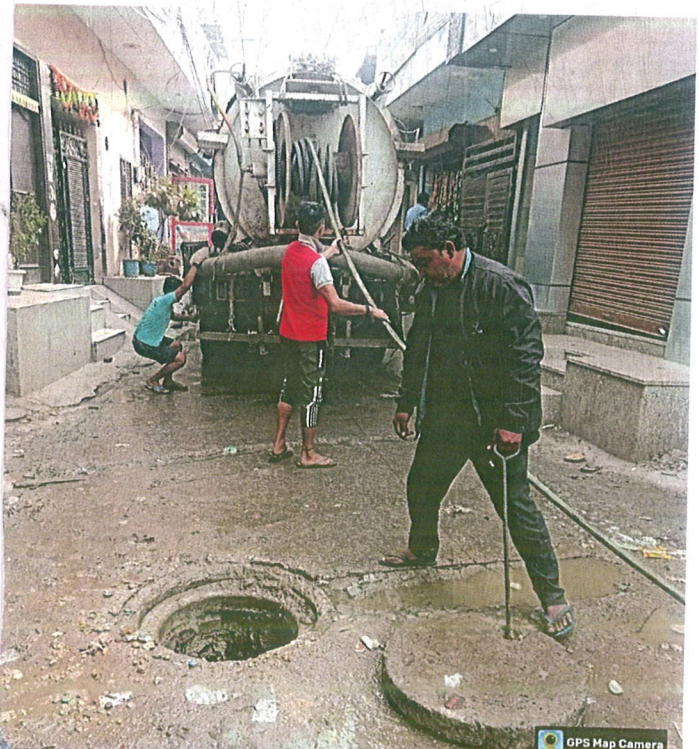




GPS Map Camera
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161, 21, Madanpuri Rd, Madanpuri, Sector 7, Gurugram, Haryana
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